

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 127

CP (IB) No. 259/Chd/Hry/2021

IN THE MATTER OF:

Top Runners Impex Private Limited ... Petitioner-Corporate Applicant

Under Section: 10, IBC 2016

Order delivered on 22.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 22.08.2024.

Sd/-

Court Officer

Mamta

22.07.2024.